

**F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66**

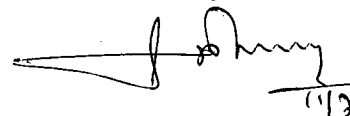
Dated: 11.07.2017

ORDER NO. 88 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide order no. **49/2017 for CESTAT Mumbai** to the extent indicated below:-

From 21.07.2017, on every Fridays at 10.30 a.m. all the Members of CESTAT Mumbai will hear Single Member bench cases, as notified, till further order.

By Order



**(A.Mohan Kumar)
Registrar**

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Dy. Registrar